

# POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF LIFELINE DRUGS & PHARMA LIMITED

(Regd. Off.: No. 17, 3<sup>rd</sup> Floor, Zaveri Bhavan, 85/87, Old Hanuman Lane, Kalbadevi Road, Mumbai- 400 002)

The details subsequent to the completion of the Open Offer made vide Public Announcement ('PA') dated October 06, 2010 and Corrigendum to PA dated July 06, 2012 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Ivory Consultants Private Limited** (hereinafter referred to as '**Acquirer**') to acquire 48,000 Equity Shares of ₹ 10/- each, representing 20% of the Voting Capital of the **Lifeline Drugs & Pharma Limited** (hereinafter referred to as '**Target Company**'), at an Offer Price of ₹ 58.00 (Rupees Fifty Eight only) per share, payable in cash are as under:

1. Name of the Target Company : **LIFELINE DRUGS & PHARMA LIMITED**
2. Name and Address of the Acquirer : **IVORY CONSULTANTS PRIVATE LIMITED**  
Regd. Off.: Room No. 305, 3<sup>rd</sup> Floor,  
27, Brabourne Road, Kolkata-700 001.  
Tel: 033-30283469; Fax : 033-30283469.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **PURVA SHAREGISTRY INDIA PRIVATE LIMITED**
5. Offer details
  - a) Date of Opening of the Offer : July 16, 2012 (Monday)
  - b) Date of Closing of the Offer : August 4, 2012 (Saturday)
6. **Details of the Acquisition:**

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	<b>Offer Price:</b> Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 58.00 per share		₹ 58.00 per share	
		Not Applicable		Not Applicable	
		<b>Number</b>	<b>(%)</b>	<b>Number</b>	<b>(%)</b>
(ii)	Shareholding of Acquirer before MOU / Public Announcement	Nil	Not Applicable	Nil	Not Applicable
(iii)	Shares acquired by way of MOU or Market Purchases	-	-	-	-
(iv)	Shares acquired in the Open Offer	48,000	20.00	Nil	Not Applicable
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	₹ 27, 84,000/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Not Applicable	Not Applicable	Nil	Not Applicable
(vii)	Post Offer Shareholding of Acquirer (ii+iii+iv+vi)	48,000	20.00	-	-
(viii)	Pre & Post Offer Shareholding of Public	<b>Pre Offer</b>	<b>Post Offer</b>	<b>Pre Offer</b>	<b>Post Offer</b>
		2,40,000 (100.00%)	1,92,000 (80.00%)	2,40,000 (100.00%)	2,40,000 (100.00%)

7. Status of Escrow Account : The amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement will also be available on SEBI website at [www.sebi.gov.in](http://www.sebi.gov.in).

The Acquirer and its directors accept full responsibility, jointly and severally, for the information contained in this Public Announcement and also for the obligations of the Acquirer laid down in the Regulations.

**Issued by Manager to the Offer on behalf of the Acquirer:**



**ASHIKA CAPITAL LIMITED**  
1008, 10<sup>th</sup> Floor, Raheja Centre, 214, Nariman Point,  
Mumbai - 400 021. Tel: +91-22-66111700; Fax: +91-22-66111710  
E-mail: [mbd@ashikagroup.com](mailto:mbd@ashikagroup.com)  
**Contact Person: Mr. Narendra Kumar Gamini**

Place : Mumbai  
Date : August 10, 2012